Title: Regarding reported comments made by a former Minister and sitting member of Rajya Sabha on 9th May, 2015 on Hon'ble Speaker, Lok Sabha. श्री अर्जुन राम मेघवाल (बीकानेर): मेरा भी नोटिस हैं, इसतिए बोल रहा हूं। ...(व्यवधान) मैंडम, आपने मुझे बोलने के लिए कहा हैं<sub>।</sub> ...(व्यवधान) आपने मेरा नाम पुकारा हैं<sub>।</sub> ...(व्यवधान) अध्यक्ष महोदया, आपने मुझे बोलने का अवसर दिया, उसके लिए आपका बहुत-बहुत धन्यवाद। मैं आपका ध्यान इस ओर आकर्षित करना चाहता हुं कि हमारे पूर्व यूनियन कैबिनेट मिनिस्टर Â६¦...\* ...(व्यवधान) **माननीय अध्यक्ष :** आप यहां किसी का नाम मत लीजिए। …(व्यवधान) \* **भी अर्जुल राम मेघवाल :** उन्होंने स्पीकर की, यानी आपकी कार्य पुणाती पर पुष्त विह्न लगाया है और कहा है कि स्पीकर निष्पक्ष नहीं हैं। ...(न्यवधान) **माननीय अध्यक्ष :** मैं नाम निकातने के तिए कह रही हूं<sub>।</sub> …(व्यवधान) श्री अर्जुन राम मेघवाल : यह बेहद खतरनाक आरोप हैं, भयंकर आरोप हैं। ...(व्यवधान) ...\* यह आरोप लगाने का कोई अधिकार नहीं हैं। ...(व्यवधान) माननीय अध्यक्ष : भैंने नाम निकातने के तिए बोत दिया है। …(<u>व्यवधान</u>) श्री अर्जुन राम मेघवात : स्पीकर की रूतिंग को कोई चैतेंज नहीं कर सकता। ...(व्यवधान) Madam, it is not questionable. It is a well established practice. Nobody can question the ruling of the Speaker. যত্ৰ বহুৱন ঠী বৈত্ৰনাত্ৰাক বিষয় ঠী। ...(व्यवधान) माननीय अध्यक्ष : आप यहां किसी का नाम नहीं लेंगे। …(व्यवधान) **भी अर्जुन राम मेघवाल :** मैंडम, यह बेहद दिन्ताजनक विषय हैं। ...(व्यवधान) मैं वाहता हूं कि प्रिवितेज मीशन के माध्यम से इसे कमेटी में भेजा जाये और उन्हें वेतावनी दी जाये कि वह दोबारा स्पीकर के लिए ऐसा नहीं बोल सकते। ...(व्यवधान) यह वेल-ऐस्टेब्लिश्ड प्रैविट्स हैं। ...(व्यवधान) मैं इसलिए कह रहा हुं ...(व्यवधान) हम हाउस में भी चर्चा नहीं कर सकते। मैं लोक सभा में बीजेपी का मुख्य सवेतक हुं। ...(व्यवधान) मुझे बहुत से लोग कहते हैं ...(व्यवधान) आप विपक्ष को वैसे ही ज्यादा सुनती हो, लेकिन उसके बावजूद पूर्व यूनियन मिनिस्टर ने आप पर आरोप लगाया हैं। मेरा कहना है कि यह बहुत ही चिन्ताजनक विषय हैं। हमारी संसदीय पुणाती पर पून चिह्न हैं। ...(व्यवधान) चेयर पर, पीठासीन पर यह पून चिह्न हैं, इसिए हमें इसकी निंदा करनी वाहिए।...(व्यवधान) इसकी जितनी निंदा हो, हाउस के माध्यम से, वर्चा करके हाउस के माध्यम से निंदा की जानी वाहिए, ताकि प्युवर में वह पूँस में ऐसा कोई स्टेटमैंट न दे सकें। बहुत-बहुत धन्यवाद। माननीय अध्यक्ष : श्री भैरों पुसाद मिशू, डॉ. वीरेन्द्र कुमार, श्री निशिकान्त दुबे, श्री पी.पी. चौधरी. श्री पूहलाद सिंह पटेल और डॉ. किरिट पी. सोलंकी को श्री अर्जुन राम मेघवाल द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति पूदान की जाती हैं<sub>।</sub>

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Madam, I would like to make a small reference because a reference has been made to you. I would just like to make a small reference to Kaul and Shakdher on reflections on Speaker in discharge of his duties.

"Office of the Speaker, Lok Sabha is a Constitutional office and enjoys exalted status in our democratic setup. Though it is not necessary for Speaker under the Constitution of the Rules of Procedure to sever his connections or her connections with the political Party to

which he belongs, once he is elected to the office, he, while conducting the House, nevertheless acts in totally impartial manner. Impartiality is, therefore, an integral attribute vis-Ã -vis the office of the Speaker. Hence, reflection on the character or impartiality of the Speaker in discharge of his duties as the Speaker of the House has been held to constitute a breach of privilege and contempt of the House."

SHRI ARJUN RAM MEGHWAL: Yes, it is a contempt of the House.

HON. SPEAKER: It is all right.

Shri E.T. Mohammad Basheer.

...(Interruptions)

HON. SPEAKER: It is under my consideration. I will allow. Please sit down.

...(Interruptions)

HON. SPEAKER: What notice is it? Do you want to raise the matter? Yes, I will allow you.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Madam Speaker, I have an appeal to Kharge Ji and to my other friends also. This is not a partisan matter. Let us not politicise it. Let us go into the facts. If it is a fact, let us apply our mind. Let the Opposition and the Government and all sides of the House also go through this matter. As of now, I am not saying anything without authenticity. A news item has appeared in the paper where the Speaker's conduct has been questioned. That being a matter concerning the entire House, I appeal to the Opposition also to please go through this. Let us study it and then come to some meaningful conclusion so that this sort of trend is not allowed in future.

This is not an issue of this party or that party; he may belong to any party. I am not talking about that. But this is a very serious matter. Speaker's conduct should never be questioned in the House. Otherwise, parliamentary system will not be able to function effectively. This is my appeal to the hon. House. ...(Interruptions)

माननीय अध्यक्ष : इस पर चर्चा नहीं करेंगे।

श्री ई.टी. मोहम्मद बशीर।

…(<u>व्यवधान</u>)

माननीय अध्यक्ष : आप बैठ जाइए। इस पर चर्चा नहीं होगी।

…(व्यवधान)

HON. SPEAKER: He has given a notice. Please let him raise his issue.

...(Interruptions)

SHRI K.C. VENUGOPAL (ALAPPUZHA): We have also given a notice....(Interruptions)

HON. SPEAKER: I will allow you to raise your issue as well. Please sit down.

...(Interruptions)

HON. SPEAKER: Whatever you have submitted is under my consideration. The direction will be given accordingly.

...(Interruptions)